

and favour unreserved candidates, which constitute a direct violation of the constitutional mandate of social justice.

The first Roster Point, which carries significant importance, has been exclusively assigned to unreserved candidates across all Government institutions leading to a deliberate distortion that ensures SC, ST and OBC candidates are denied fair representation in Group A and B posts. Sir, to perpetuate an error is a sin, but to correct it is an administrative duty. The existing Roster system represents a structured disruption designed to suppress the rightful opportunities of marginalized communities, preventing them from entering mainstream positions such as the heads of the organizations and Secretaries of the departments. This constitutes a constitutional betrayal and an ongoing injustice that has persisted for decades. I urge the hon. Prime Minister of India and the hon. Minister of State for Personnel, Public Grievances and Pensions to take immediate action to end this rigged reservation system and form a High-Level Committee with a retired Supreme Court judge from the disadvantages community. ...(*Time - bell rings*)...

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by the hon. Member, Shri P. Wilson : Shrimati Sonia Gandhi (Rajasthan), Shri M. Shanmugam (Tamil Nadu), Shri Jose K. Mani (Kerala), Dr. Fauzia Khan (Maharashtra), Shri Haris Beeran (Kerala), Ms. Dola Sen (West Bengal), Prof. Manoj Kumar Jha (Bihar), Shri A. A. Rahim (Kerala), Shri Mallikarjun Kharge (Karnataka), Shri Sanjay Singh (National Capital Territory of Delhi), Shri M. Mohamed Abdulla (Tamil Nadu), Dr. John Brittas (Kerala), Shri Neeraj Dangi (Rajasthan), Dr. Sasmit Patra (Odisha), Shri R. Girirajan (Tamil Nadu), Shri Niranjana Bishi (Odisha), Smt. Jebi Mather Hisham (Kerala), Shri Tiruchi Siva (Tamil Nadu) and Shri Golla Baburao, (Andhra Pradesh).

Now, Dr. Sangeeta Balwant — Demand to establish CSD Military Canteen & ECHS Centre in Gazipur District of Uttar Pradesh.

Demand to establish a CSD Military Canteen and an ECHS Centre in the Gazipur district of Uttar Pradesh

डा. संगीता बलवन्त (उत्तर प्रदेश) : माननीय उपसभापति महोदय जी, आपने मुझे उत्तर प्रदेश के मेरे गृह जनपद गाजीपुर के सैनिकों से जुड़े एक महत्वपूर्ण विषय पर बोलने का सुअवसर दिया, इसके लिए आपका बहुत-बहुत धन्यवाद। माननीय उपसभापति महोदय, हमारा जनपद गाजीपुर वीरों की धरती के नाम से जाना जाता है। यहां पर परमवीर चक्र विजेता वीर अब्दुल हमीद, महावीर चक्र विजेता राम उग्रह पांडेय, डॉ. शिवपूजन राय, कमलेश सिंह, हरेन्द्र यादव, मोहम्मद

इश्टियाक खान जैसे अनेक वीरों ने जन्म लिया है और लगभग 200 की संख्या में इन शहीदों की वीर नारियां निवास करती हैं। यहां सभी सेनाओं को मिलाकर 3,382 वीर नारियां निवास करती हैं। यहां वर्तमान में सभी सेनाओं से 30,026 की संख्या में रिटायर्ड सैनिक निवास करते हैं तथा लगभग 40 हजार की संख्या में सैनिक वर्तमान में सेवारत हैं। वीरों की इस धरती गाजीपुर के सैनिकों के कल्याण एवं सुविधा हेतु जनपद गाजीपुर में सीएसडी कैन्टीन नहीं है। यहां कैन्टीन के नाम पर 39 जीटीसी वाराणसी का एक्सटेंशन काउंटर है, जो जनपद गाजीपुर के सैनिकों के लिए पर्याप्त नहीं है और सैनिकों को सामान लेने हेतु 100 किलोमीटर की दूरी तय करके वाराणसी जाना पड़ता है। दूरी के कारण वृद्ध सैनिक अपना सामान लेने से वंचित रह जाते हैं। महोदय, जनपद गाजीपुर में सैनिकों की सुविधा के लिए सीएसडी कैन्टीन बनाया जाना अति आवश्यक है। इसके साथ-साथ ईसीएचएस, जो सैनिकों के लिए मेडिकल सुविधा है, उसके लिए भी सैनिकों को वाराणसी का रुख करना पड़ता है, जो सैनिक व उनके परिवारजनों के लिए असुविधा का कारण बना हुआ है। माननीय उपसभापति महोदय, मैं आपके माध्यम से और सदन के माध्यम से जनपद गाजीपुर में CSD canteen व ECHS, जो सुविधायुक्त हो, स्थापित करने की माँग करती हूँ। बहुत-बहुत धन्यवाद।

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by the hon. Member, Dr. Sangeeta Balwant : Shri M. Mohamed Abdulla (Tamil Nadu), Shri Mayankbhai Jaydevbhai Nayak (Gujarat), Shri Niranjana Bishi (Odisha) and Dr. Sasmit Patra (Odisha), Shri R. Girirajan (Tamil Nadu), Prof. Manoj Kumar Jha (Bihar), Shri Pradip Kumar Varma (Jharkhand), Shri Neeraj Shekhar (Uttar Pradesh) and Dr. Parmar Jashvantsinh Salamsinh (Gujarat).

Now, Shri Tiruchi Siva, 'Need to Strengthen Fiscal Equity for Balanced National Growth'.

Need to strengthen the Fiscal Equity for balanced national growth

SHRI TIRUCHI SIVA (Tamil Nadu): Mr. Deputy Chairman, Sir, this is to address the issue of fiscal federalism and the persistent neglect faced by Tamil Nadu in the allocation of financial resources and project sanctions by the Union Government, which undermines the spirit of cooperative federalism. Sir, Tamil Nadu has been facing a step-motherly treatment over the years, which is evidenced by inadequate disaster relief, dilution of tax devolution and disproportionate project sanctions. The twin cyclones, Fengal and Michaung, and the unprecedented floods due to torrential rains in the southern parts of Tamil Nadu have caused massive damage. The Union Government has released only Rs. 267 crores against the demand of the State Government of Rs. 37,906 crore. This is a very meagre amount compared to the